

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(IB)-90(ND)/2017**

**IN THE MATTER OF:**

M/s. TV 18 Broadcast Ltd.

.... Applicant/petitioner

Vs.

M/s. Amarpali Media Vision Broadcast Pvt. Ltd. .... Respondent

**Under Section 9 of (IBC) CIRP**

**Order delivered on 19.04.2018**

**Coram:**

**Dr. DEEPTI MUKESH**

**Hon'ble Member (Judicial)**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

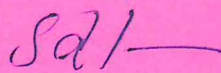
**PRESENTS**

For the petitioner: Mr. Mayank Goel, RP.

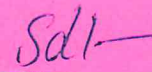
For the Respondent(s): -

**ORDER**

Parties be at liberty to file document in support of their pleadings. List on 10<sup>th</sup> May, 2018.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. Deepti Mukesh)**  
**MEMBER (JUDICIAL)**